

# Declaration of Assets and Liabilities

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Year 2022-23

I, Bansal Kumar, son/daughter/wife of Ravindra Saw  
aged 32 years, belonging to Bihar Legislative Assembly Secretariat  
service and presently working as office attendant Secretary cell, Bihar Legislative Assembly  
Secretariat Patna  
given herein below the details of the assets (immovable, movable, bank balance, etc.) of myself,  
my spouse and dependants\*:

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
		<u>Bansal Kumar</u>	<u>Chirya Kumari</u>	<u>Daughter's Name Aarti Kumari</u>	<u>Son's Name Adarsh Kumar</u>	
(I)	cash	<u>30,000/-</u>	<u>3,000/-</u>	<u>Nil</u>	<u>Nil</u>	<u>-</u>
(II)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	<u>SBT Salary A/c-39 024322 626 R3-19,725.82 R3</u>	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>	<u>-</u>
(III)	Bonds, Debentures and Shares in Companies	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>	<u>-</u>
(IV)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	<u>LIC Benimu Policy 51771864 Rs-21200/- Annum</u>	<u>Nil</u>	<u>Sukanya Samridhi Yojna</u>	<u>Nil</u>	<u>-</u>
(V)	Motor Vehicles (details of make, etc.)	<u>Slavia Japara Facino's 128 cc</u>	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>	<u>-</u>
(VI)	Jewellery (give details of weight and value)	<u>Nil</u>	<u>Gold 1 gm Value-52000/- Silver 60 gm 6000/- R3</u>	<u>Nil</u>	<u>Nil</u>	<u>-</u>
(VII)	Other assets, such as values of claims/ interests	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>	<u>-</u>

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependent here means a person substantially dependent on the income of the employee.

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Bansal Kumar

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	self	Spouse Name (s)	Dependant -1	Dependant-2	Dependant-3
(I)	Agricultural Land -Location(s)-Survey number(s) -Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nil	—
(II)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nil	—
(III)	Buildings (Commercial and residential) Locations(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nil	—
(IV)	Houses/Apartments, etc. -Location(s) -Survey/door number(s) Extent(Total measurement) -Current market value	Nil	Nil	Nil	Nil	—
(V)	Others (such as interest in property)	Nil	Nil	Nil	Nil	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

(Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank/ Financial Institutions(s)/ Departments (s)	Amount outstanding as on.....
(a)	(i) Loans from Banks	Nil	Nil
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government	Nil	Nil

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	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to department dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments government transport (including aircraft and helicopter(s))	Nil	
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax return filed. Give also permanent Account Number (PAN)]	Nil EXOPK2459C	Nil Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

### C. Personal Detail

GPF/CPF/PRAN No: -

110125365445

Gender :-

M (M/F)

Date of Birth :-

2 5 0 2 1 9 3 1 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

messenger (office attendant)

(Full Name e.g. B.A.S.; Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :-

Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Bansal Kumar

Name of Employee: Bansal Kumar

Designation: office attendant

Department: Bihar Legislative Assembly  
Secretariat Patna

Place: Patna

Date: 31-01-23

Bansal Kumar

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.